

SHRI MOHD. SHAFI QURESHI: Another point which I have raised in my letter is that he has stated that—

“It also provides sad evidence of how far or should I say how low some elected representatives of the people are prepared to go to satisfy political or ideological ends.

“...irrespective of the harm and loss of prestige thereby caused not only to those so unfairly attacked but also to the public sector as a whole.”

Another point which he has raised in his statement is that when the Chairman, PUC, called the witnesses, he bullied them and threatened them. This is a serious allegation.

MR. SPEAKER: There are a number of privilege motions on this. I am sending all those to the Committee.

SHRI MOHD. SHAFI QURESHI: He has also stated that the meetings were held without quorum. This is a very serious charge against the Chairman of the PUC. I would like in fairness to all that all these charges should be looked into. So, I may be granted leave to raise the matter against Mr. J. R. D. Tata, former Chairman of Air India. I request you that the matter may be sent to the Privileges Committee.

MR. SPEAKER: Those who are in favour of this motion may please rise in their seats.

Several hon. Members rose in their seats

MR. SPEAKER: The leave is granted.

(ii) **ALLEGED MALICIOUS REPORT IN ‘India Today’ AGAINST COMMITTEE ON PUBLIC UNDERTAKINGS**

MR. SPEAKER: Mr. Vayalar Ravi raised a question of privilege against the Editor, Printer and Publisher of ‘India Today’ for publishing in its issue of 16th May, 1979 and alleged

malicious report to malign the Committee on Public Undertakings and Parliament. *India Today* has submitted its explanation on its being called for by me. I think, it is a fit case for granting my consent, and I have granted my consent.

SHRI VAYALAR RAVI (Chirayinkil): I seek leave of the House to refer the matter of privilege against the Editor, Printer and Publisher of *India Today*, to the Committee of Privileges.

MR. SPEAKER: This matter also is referred to the Committee of Privileges.

Now, Papers to be laid.

SHRI SAUGATA ROY (Barrakpore): Before the Papers are laid I want to bring to the notice of the House that today the Members of Jamat-e-ulema-Hind led by the former INA General, Shah Nawaz Khan, are courting arrest at Patel Chowk in protest against the serious communal incidents that have taken place in Nadia in West Bengal and in other parts of the country and demanding ban RSS. and other organisations. This is a very serious matter... (*Interruptions*)

MR. SPEAKER: No, no. Now papers to be laid.

12.14 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS OF NORTH EASTERN HILL UNIVERSITY, SHILLONG FOR 1975-76, ANNUAL REPORT AND REVIEW OF UNIVERSITY OF HYDERABAD AND CERTIFIED ACCOUNTS OF INDIAN INSTITUTE OF TECHNOLOGY, BOMBAY, FOR 1977-78.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHANDER): I beg to lay on the Table:—

(1) A copy of the Annual Accounts (Hindi* version) of the North Eastern Hill University, Shillong for the

* English version of the Accounts was laid on the Table on the 17th May, 1979.